

Name of the Club	Expenditure (in Rupees)		
	1983-84	1984-85	1985-86
1. Banasthali Vidyapith Flying Club	46,480	74,620	63,860
2. Jamshedpur Cooperative Flying Club	712	37,321	1,16,808
3. Rajasthan State Flying School	Nil	Nil	Nil
4. Government Aviation Training Institute, Bhubaneswar	30,073	Nil	Nil

(c) and (d). The Central Government has little to do with the closure of a Flying Club because it is for the Management of the Flying Club to take such a decision. However, the Government have received no intimation from the Management of any inactive Club about its closure.

Development of Nursing Homes

3713. PROF. SAIFUDDIN SOZ : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) the total amount of money earmarked for Nursing Homes during the Seventh Plan Period; and

(b) the percentage of the total money for Health Programmes that is available for development of Nursing Homes in the country ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE) : (a) and (b). There are no separate funds provided or earmarked for development of Nursing Homes in the country during the Seventh Five Year Plan period.

Guidelines for Transfer of Teachers of Kendriya Vidyalaya Sangathan

3715. SHRI SYED SHAHABUDDIN : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to refer to the reply given in Lok Sabha to Unstarred Question No. 2079 on 31 July 1986 regarding Transfer policy of Kendriya Vidyalaya Sangathan and state :

(a) whether there have been instance in which the general guidelines about transfer

of teachers in Kendriya Vidyalaya Sangathan were not followed; and

(b) if so, the details of such cases during the last three years and the grounds therefor ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI KRISHNA SAHI) : (a) and (b). The guidelines laid down for transfer of teachers in the Kendriya Vidyalaya Sangathan are generally followed. However, during the years 1984-85, 1985-86, and 1986-87, five post-Graduate Teachers who were due for transfer during 1985-86 could not be transferred in that year itself because the necessary information was received from the Regional Offices after the annual transfers in that year. However, they were transferred during 1986-87.

National Institute of Unani Medicines in Bangalore

3716. SHRI SYED SHAHABUDDIN : SHRI H.B. PATIL :

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) the progress made towards the establishment of the National Institute of Unani Medicines in Bangalore;

(b) the number of Unani Medical Colleges in the country will their State-wise break-up and the total capacity in each college;

(c) the number of Tib students who graduated during the last three years in each State; and

(d) the intake in each State during 1986 ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE) : (a) The progress made towards the setting up of the National Institute of Unani Medicine at Bangalore is as under :

- (i) The State Government is arranging to provide suitable temporary accommodation for setting up the office of the Institute;
- (ii) The Government of Karnataka have agreed to make available land for construction of buildings etc.
- (iii) Ten posts including that of the Officer on Special Duty (OSD) have been created. The State Government have been requested to assist in filling up the essential posts.
- (iv) Budget provision of Rs. 10 lakhs has been made in the B.E. 1986-87 for the Institute.
- (v) First undergraduate Course is proposed to be started from the Academic Year 1987-88.
- (vi) A Committee has been set up to speed up administrative processes for the early functioning of the Institute.

(b) to (d). State-wise information as required is being collected and will be laid on the Table of the Sabha in due course.

[*Translation*]

Floods in Ganga between Allahabad and Patna

3717. SHRI ZAINUL BASHER : Will the Minister of WATER RESOURCES be pleased to state :

(a) whether any scheme to check the frequent floods in Ganga river between Allahabad and Patna is under consideration of a Government;

(b) if so, the details thereof; and

(c) if not, the reasons thereof ?

THE MINISTER OF WATER RESOURCES (SHRI B. SHANKARANAND) : (a) and (b). The following schemes are under the consideration of the State Governments :

Sl. No.	Name of the Scheme	Estimated Cost (Rs. lakhs)
1	Mohammadabad Ballia Bund along left Bank of Ganga in District Ghazipur (UP)	405.00
2.	Raising Ballia Bairia Bund on Left Bank of Ganga in District Ballia (UP)	108.24
3.	Flood prevention works at Allahabad (Phase II) (UP)	330.00
4.	Vindhyachal Town Protection Works (UP)	185.00
5.	Mirzapur Town Protection Works (UP)	660.00
6.	Chunarami Dharpur Marginal Embankment on Right Bank of Ganga (UP)	250.00
7.	Marginal Embankment along left bank of Ganga in District Mirzapur (UP)	250.00
8.	Buxar-Koilwar Embankment—2nd Revised Estimates in District Rohtas and Bhojpur (Bihar)	5412.83
9.	Modified Chapra Sonapur Embankment in Chapra District (Bihar)	1126.12
10.	Patna Flood Protection Works (Bihar)	4299.00
11.	Chapra Sonapur Embankment in Saran District	1690.00

(c) Does not arise.